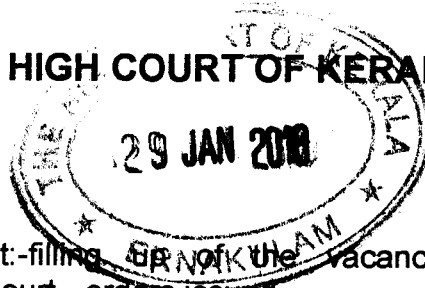


10244

THE HIGH COURT OF KERALA



Kochi-682 031
Dated: 25/01/2018

High Court establishment:-filling ~~of~~ the vacancy in the category of Duplicator Operator, High Court - orders issued.

Read:- 1. High Court Proceedings No. A6-29644/2017 dated 27/09/2017
2. High Court Official Memorandum of even number dated 25/11/2017

ORDER No.A3-47321/2017

Sri.Biju P.D., Court Keeper (Higher Grade), High Court, in the scale of pay of ₹ 17500-39500 is appointed by transfer as Duplicator Operator, forthwith, on temporary basis, in the same scale of pay with a compensatory allowance @ ₹ 1000/- per month for cause list work vice Sri.Sanjay Sharma, Duplicator Operator, High Court appointed by transfer as Clerical Assistant on temporary basis, as per the High Court Proceedings read (1) above.

(By Order)


G.Rathi
Assistant Registrar (Higher Grade)

To

The person concerned. **(to be acknowledged on the Office Copy)**
The Joint Registrars, High Court.
The Finance Officer, High Court.
The Private Secretary to Chief Justice, High Court.
The Assistant Registrars concerned and Chief Librarian, High Court
The Section Heads concerned.
The Confidential Assistants to the Registrars, High Court
The G (Accounts-II & III) Sections, High Court.
The Finance Wing, High Court
The IT Section, High Court (For publishing in the High Court website)
The A4 Seat, High Court.
The Administrative Records Section, High Court.
The File.